

This is regarding tour programme of Shri Sudhir Kumar, SR to visit Allahabad and Varanasi Districts of the state of Uttar Pradesh from 25.11.18 to 2.12.18. The programme has already been approved in principle by the SG, NHRC on 20.11.2018(F/B) and detailed tour programme has been received today i.e 22.11.18.(F/B). The details of itenary is as under:

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| 1  | 25.11.2018<br>Sunday    | dep. IGIA Delhi at 14.55 hrs by Alliance Air/ Air India Flight 9I 9603----- arr. Allahabad Airport 16.40 hrs   | Stay at Allahabad to be arranged by me myself and paid for by myself |
| 2  | 26.11.2018<br>Monday    | Visits in Allahabad District ---<br>Visits to Jails, Detention Centres, Remand Homes, Mental Hospitals, Police Station Lock-Ups, Old Age Homes   |  |
| 3. | 27.11.2018<br>Tuesday   | Visits to Juvenile Homes, Beggars' Homes, Preventive Care Homes, After Care Homes, Nari Niketans, Ujjawala Homes, Swadhar Greh, Probation Homes.   |  |
| 4. | 28.11.2018<br>Wednesday | 1.Study the implementation of ICDS at ANGANWADI CENTRES, and Other Women and Child Welfare Schemes<br>2. Discussions with Chairman and members of the district Child Welfare committee and Juvenile Justice Board regarding implementation of Juvenile Justice act   |  |
| 5. | 29.11.2018<br>Thursday  | F/N Travel from Allahabad to Varanasi  | Stay at Varanasi to be arranged by me myself and paid for by myself  |
| 6. | 30.11.2018<br>Friday    | (1) Visits to Jails, Detention Centres, Remand Homes, Mental Hospitals, Police Station Lock-Ups, Old Age Homes<br>(2) Visits to Juvenile Homes, Beggars' Homes, Preventive Care Homes, After Care Homes, Nari Niketans, Ujjawala Homes, Swadhar Greh, Probation Homes. 01.12.2018 Saturday<br>(3) Study the problems relating to adoption of destitute children from State and CARA recognized Adoption Centres,<br><br>(4) Study the implementation of ICDS at ANGANWADI CENTRES, and Other Women and Child Welfare Schemes,<br>(5) Discussions with Chairman & Members of the District Child Welfare Committee and Juvenile Justice Board regarding implementation of Juvenile Justice Act |  |
| 7  | 1,12,2018<br>Saturday   | Holiday  | No work  |
| 8  | 2.12.2018<br>Sunday     | Dep.Varanasi Airport by Air India flight AI.433 dep.1530 hrs arriv.IGIA Delhi 1655 hrs   | No work  |